

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/12 (11)

[GENERIC VERSION – INDIVIDUAL  
COPIES WILL BE FORWARDED TO  
PERMANENT MISSIONS TO THE  
UNITED NATIONS IN NEW YORK]

The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **3 May 2012**, the entries specified below were **deleted** from the Al-Qaida Sanctions List. The entries were deleted after the Committee concluded its consideration of the de-listing requests submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Reports of the Ombudsperson on these de-listing requests. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **Removed from section A. Individuals associated with Al-Qaida**

**QI.J.100.03. Name:** 1: MOUNIR 2: BEN HABIB 3: BEN AL-TAHER 4: JARRAYA

**Name (original script):** منير بن الحبيب بن الطاهر جرایة

**Title:** na **Designation:** na **DOB:** 25 Oct. 1963 **POB:** Sfax, Tunisia **Good quality**

**a.k.a.:** Mounir Jarraya, born 15 Oct. 1963 in Tunisia **Low quality a.k.a.:**

Yarraya **Nationality:** Tunisian **Passport no.:** Tunisian passport number L065947,

issued on 28 Oct. 1995, expired on 27 Oct. 2000 **National identification no.:**

na **Address:** Via Ariosto Number 8, Casalecchio di Reno (Bologna), Italy **Listed on:**

25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 16 May 2011) **Other**

**information:** Review pursuant to Security Council resolution 1822 (2008) was

concluded on 15 Jun. 2010.

**QI.M.102.03. Name:** 1: FETHI 2: BEN AL-RABEI 3: BEN ABSHA 4: MNASRI

**Name (original script):** فتحي بن الربيعي بن عبشة المنصري

**Title:** na **Designation:** na **DOB:** 6 Mar. 1969 **POB:** Al-Sanadil Farm, Nefza,

Governorate of Baja, Tunisia **Good quality a.k.a.:** a) Mnasri Fethi ben Rebai, born 6

Mar. 1963 in Tunisia b) Mnasri Fethi ben Rebai, born 3 Jun. 1969 in Algeria c) Mnasri

Fethi ben al-Rabai, born 6 Mar. 1969 in Algeria d) Mnasri Fethi ben Rebai, born 6 Mar.

1963 in Tunisia e) Fethi Alic **Low quality a.k.a.:** a) Amor b) Abu Omar c) Omar

Tounsi d) Amar **Nationality:** Tunisian **Passport no.:** Tunisian passport number L 497470 issued on 3 Jun. 1997, expired on 2 Jun. 2002 **National identification no.:** na **Address:** Birmingham, United Kingdom **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 31 Jul. 2006, 17 Oct. 2007, 17 Nov. 2009, 21 Oct. 2010, 16 Dec. 2010) **Other information:** Mother's name is Fatima Balayish. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eleventh update of the List in 2012.

3 May 2012